

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 101  
IB-1020/ND/2020

**IN THE MATTER OF:**  
ICICI Prudential Venture Capital  
Fund Real Estate Scheme

...PETITIONER

Vs.

M/s. Esthetic Buildtech Pvt. Ltd.

...RESPONDENT

**Section**  
Under Section 7 of IBC

Order delivered on 11.11.2020  
(Virtual Hearing)

**Coram:**  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :Mr. Rakesh Sinha, Mr. Amit  
Mishra, Mr. Mohit Singh, Mr.  
Turab Ali Kazmi and Ms. Saloni  
Agarwal, Advs.

For the Respondent/ Corporate-debtor :

**ORDER**

Heard the submissions made by the counsel for the financial creditor.  
Serve notice on the corporate debtor within 10 days. Post the matter to 18<sup>th</sup>  
December, 2020.

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(V.K. Subburaj)  
Member (T)

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(P.S.N. Prasad)  
Member (J)